

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-702/ND/2018

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2019

NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and Beverages Pvt.Ltd.

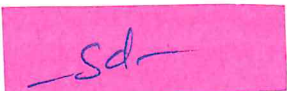
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

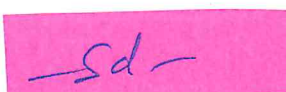
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present for the Petitioner:	Mr. Kshitij Sharda, Advocate Mr. Naveen Kumar Jain, RP Mr. Brijesh Kumar Tamber & Mr. Vinay Singh Bist Advocates for IRP			
Present for the Respondent:	Mr. Abhishek Anand, Mr. Anant A. Pavgi & Mr. Tushar Tyagi, Advocates for Ex-Directors Mr. Akshay Kapoor & Mr. Ashish Joshi, Advocates			

ORDER

Arguments in CA-607/19 part heard. Ld. Counsel for the applicant wishes to rejoin to the submissions made by the ld. Counsel for the non-applicant. Let written submission also be filed by the applicant. To come up for conclusion of arguments on 31.10.2019 at 2:30 pm.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)